

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-203
IB - 2083/ND/2019
IA/3448/2020

IN THE MATTER OF:

M/s Modern Credit Pvt Ltd

Vs

M/s KPG International Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 7 IBC Code 2016

Order delivered on 02.09.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Amrita Rana, Mr. Gurmeet Bindra, HDFC

For the Respondent

: Mr. Manoj Kumar Garg, IRP,

ORDER

IA/3448/2020:-

The present application has been filed on behalf of Financial Creditor HDFC Bank Ltd under Section 60(5) & 68 of the IBC, 2016 for directions.

Mr. Gurmeet has appeared on behalf of petitioner and Mr. Manoj Kumar Garg has appeared on behalf of IRP. Ld. Counsel for IRP seeks time to file the reply to the present application.

Respondent No. 1 has already appeared today, therefore, there is no need to issue notice upon the respondent No. 1. Issue notice to the respondent no.2 by all modes including the e mail id of the said respondent.



Ld. Counsel for the IRP informed that IRP has also filed one application, which is registered as IA/2715/2020 and it was earlier listed on 26.08.2020 and the next date in that IA is on **11.09.2020**, therefore, list this IA 3448 of 2020 along with IA/2715/2020 **on 11.09.2020**.

Ld. Counsel for the petitioner is directed to file affidavit of service before the next date of hearing.

Ld. Counsel for IRP is directed to file the reply in IA/3448/2020 before the next of hearing after serving advance copy of the same to the Ld. Counsel f.or petitioner.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)